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**Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomti Nagar, Lucknow – 226 010**

N.:IJTR/helpline/371

Dated: 15th April, 2009

To,
**All the District Judges,
State of U.P.**

Sub.: Launching of ‘*Judicial Helpline*’ at the Institute of Judicial Training & Research, U.P. Lucknow for the Judicial Officers of the District Judiciary in U.P.

Sir,

It is a matter of great pleasure and pride that Institute of Judicial Training & Research, U.P., Lucknow (IJTR) has successfully completed 20 years. In recent past, we have been able to conduct Special Training Programme for Senior District Judges to acquaint them with the working of the High Court and Refresher Training Programme of almost all Additional District Judges including Additional Sessions Judges working in Fast Tract Courts. Induction Training Programme for Direct Recruits to HJS has also been undertaken very successfully. Our endeavour is to develop IJTR as a Model Institute of the Country. Our method of imparting judicial training is purely scientific and is completely based on legal research. At the same time our training programmes are need based and emphasis is laid on solution of practical problems at the level of District Judiciary.

The object of the Institute of Judicial Training & Research, U.P., Lucknow has been not only to provide judicial education and skill but also to shorten and minimize the difficulties faced by the Judicial Officers in their day to day working.

Keeping in view the demand of the judicial officers of different cadres of the District Judiciary in U.P., a need has been felt to start ‘***Judicial Helpline***’ at the Institute of Judicial Training & Research, U.P., Lucknow. It has often been noticed that the judicial officers do not get the required judicial help in the district judiciary with regard to latest position of law and amendments in various laws with the result that much difficulty is caused to them in arriving at the decisions in the cases before them. To help the judicial officers to overcome the difficulties and delay faced by them in searching the relevant laws and the latest judicial pronouncements on the subject in question, the Institute of Judicial Training & Research, U.P. Lucknow is launching a ‘***Judicial Helpline***’.

The Judicial Officer may convey their legal problems / difficulties to the Institute of Judicial Training & Research, U.P. Lucknow on Telephone, Cell – phone, Fax or E-mail particulars of which are given below. The Institute would try its best to furnish the required judicial help at the earliest- possibly within 3 days from the date of receipt of the query. The judicial officers are advised to convey their judicial problems to the Institute

in a clear and precise manner without disclosing the facts and the names of the parties. They are further advised to apply the laws or the judicial pronouncements suggested by the Institute keeping in view the principles of ratio decidendi and the facts of the case before them.

'Judicial Helpline' is a unique endeavour of its kind introduced for the first time in our country and we believe that it will be quite useful and helpful for all the judicial officers of the State.

You are, therefore, requested to kindly get this letter circulated amongst all the judicial officers working under your administrative control. It is also requested that the judicial officers may be asked to send their views/suggestions for further improvement of the **'Judicial Helpline'** so as to make it more effective and useful.

- (a) Phone number of **'Judicial Helpline'** : 0522-2300545
- (b) Fax: 0522-2300546
- (c) E mail : jtri_up@sify.com
- (d) Phone numbers of the Faculty Members of the IJTR, U.P. Lucknow:
 - i. Sri V.K. Mathur, Director 0522-2300546(O)
 - ii. Sri A.K. Agrawal, Addl. Director (Admn.) 9415114093
 - iii. Sri D.K. Saxena, Addl. Director (Res.) 9415114095
 - iv. Sri P.K. Srivastava, Additional Director 9415114098
 - v. Sri S.S. Upadhyay, Addl. Director (Trg.) 9415114094
 - vi. Ms Rekha Agnihotri, Dy. Director 9415114097

Yours faithfully,

(V.K. Mathur)

Copy to :

1. P.S. to Hon'ble Mr. Justice Pradeep Kant, Senior Judge, , Lucknow Bench of Allahabad High Court and Incharge Judicial Education, U.P., with the request to kindly place this letter before His Lordship for kind perusal
2. The Registrar General, High Court of Judicature at Allahabad for information and necessary action at his end.
3. The Director, National Judicial Academy, Bhadbhada Road, Bhopal (M.P.)
4. The Director, Andhra Pradesh Judicial Academy, Hyderabad,
5. The Director, Bihar Judicial Academy, Patna, Bihar.
6. The Director, Delhi Judicial Academy, New Delhi.
7. The Director, Gujarat Judicial Academy, Ahmdabad
8. The Director, Himachal Pradesh Judicial Academy, Simla
9. The Director, Jharkhan Judicial Academy, Ranchi
10. The Director, Kerala Judicial Academy, Trivendram
11. The Director, Madhya Pradesh Judicial Academy, Jabalpur
12. The Director, Pandjab & Haryana Judicial Academy, Chandigarh
13. The Director, Rajasthan Judicial Academy, Jaipur
14. The Director, Tamil Nadu Judicial Academy, Chennai
15. The Director, Uttara Khand Judicial Academy, Bhowali (Nainital)
16. The Director, West Bengal Judicial Academy, Kolkata.

(V.K. Mathur)